

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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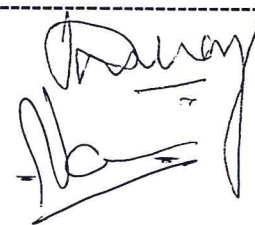
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/2016
NAME OF THE PETITIONER(S) : K. Balagangadharan & another
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Mohan Pubrikal, Adv. for Pet.
2. Navaneetha Murthy for R1 & R2



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for R6 + 7



ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 18.01.2018.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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